

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 286 of 2022

IN THE MATTER OF:

Re- News item published in The Indian Express dated 20th April 2022, titled "7 Charred to death in fire near Ludhiana dumpsite".

Versus

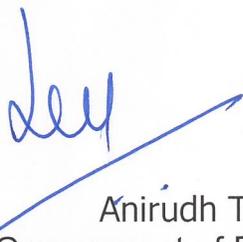
STATE OF PUNJAB

.....**RESPONDENT**

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Place: Chandigarh
Date : ..20th..May, .2022


Anirudh Tewari,
Chief Secretary to Government of Punjab
Chandigarh

**CHIEF SECRETARY
GOVERNMENT OF PUNJAB**

Original Application No. 286/2022

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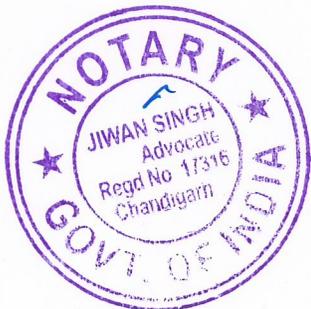
STATE OF PUNJAB

.....**RESPONDENT**

Reply in compliance with order dated 20th April 2022 by Hon'ble National Green Tribunal in OA No.286/2022: Re- News item published in The Indian Express dated 20th April 2022, titled "7 Charred to death in fire near Ludhiana dumpsite" by Anirudh Tewari, IAS, Chief Secretary to Government of Punjab.

1. That I ~~am~~ ^{is} Anirudh Tewari, IAS, Chief Secretary to Government of Punjab, filing this reply on behalf of the State Government of Punjab.
2. That Hon'ble Tribunal, New Delhi has directed vide order dated 20th April, 2022 that:-

".....Chief Secretary, Punjab to explain the reasons for such continued failure, to the prejudice of public health and environment and why accountability of the State be not fixed under section 15 of the NGT Act for such continuing failure inspite of repeated orders of this Tribunal. Response may be filed before the next date which may give a comprehensive plan to handle such situations at all locations where legacy waste is lying un-remediated with potential for such incidents and continuing damage to environment and public



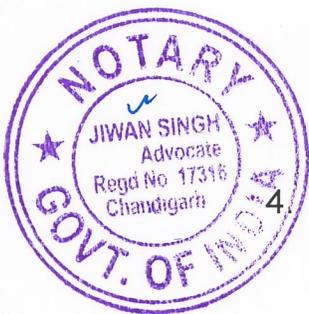
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health and plan for solution with timelines, keeping in mind past directions of Hon'ble Supreme Court, statutory Rules and orders of this Tribunal".

"We also request the Monitoring Committee, constituted by this Tribunal to monitor compliance of certain orders of this Tribunal in Punjab, headed by Justice Jasbir Singh, former Judge of the Punjab and Haryana High Court, to furnish a factual situation with regard to cause of death, persons responsible for failure, remedial action, including measure to prevent such incidents in future. The Monitoring Committee may undertake visit to the site and interact with stake holders. The Committee will also be assisted by CPCB, State PCB and District Magistrate. The report may be furnished preferably within 15 days by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. A copy of the report be also given to the Chief Secretary, Punjab, to enable his response".

3. That the State is fully committed to comply with provisions of Solid Waste Management Rules, 2016 and protection & conservation of environment. All efforts are being made for scientific management of solid waste. There are total 166 Urban Local Bodies (ULBs) in the State of Punjab which are generating around 4100 MT solid waste per day. Around 99% households are covered with door-to-door waste collection and around 84% households are covered under Source Segregation. For composting of wet waste, 8251 honeycomb aerobic compost pits and 266 Material Recovery Facilities have been set up. Besides this, on-site composting of horticulture waste is being carried out in 1855 Parks under the jurisdictions of ULBs. Sanitary landfill facilities have been set up in 35 ULBs including MC Ludhiana for disposal of inert waste. State is improving ranking in Swachh Survekshan also continuously from 2018 and during year 2021, 41 Awards was given to the ULBs in various categories.

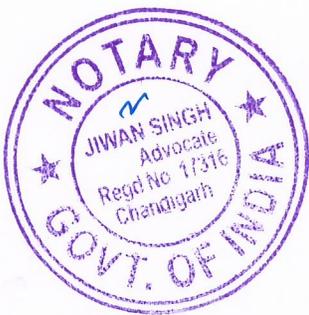
That the remediation of legacy waste/ dump sites is the highest priority and 121 ULBs have already started formation of windrows and remediation of legacy waste with locally



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designed mechanical separators or trommels machines. Out of 166 ULBs, 148 ULBs are having 152 dump sites in 484.49 acres. The total legacy waste dumped on these sites has been estimated as 62.34 lakh MT. The Comprehensive Action Plan of Rs.292.93 crore under Swachh Bharat Mission Urban-2.0 has been prepared for remediation of legacy waste from all 148 ULBs. These Action Plans have already been approved in 1st meeting of State Level Technical Committee of SBMU-2.0 held on 29th April, 2022 and have been submitted to Ministry of Housing and Urban Affairs, Govt. of India on dated 04.05.22 for release of funds under Swachh Bharat Mission Urban - 2.0. Meanwhile, in MC Amritsar, Mohali and Patiala, remediation is being carried out by the Concessionaire/ Contractors. In MC Jalandhar, work order for remediation of legacy waste already issued and machineries are being installed. Municipal Corporation, Ludhiana has already floated the Tender two times for remediation of 5 lakh MT legacy waste under SMART City project. In second attempt, Technical Bids have been opened and approved in City Level technical Committee dated 04-05-2022 and approved in State Level technical Committee dated 16-05-2022. For remaining 16 lakhs MT legacy waste, Remediation Action Plan amounting to Rs. 88 Cr (Rs.22 Cr Central share and Rs. 66 Cr State share) has already been submitted to Ministry of Housing and Urban Affairs, Govt. of India on dated 04.05.22 for seeking funds under SBMU-2.0.

5. That the Comprehensive Action Plan for the Management of Legacy Waste is enclosed at **Annexure- A**.
6. That the State and its agencies are striving hard with all our efforts to ensure that the problems related to management of solid waste and legacy waste are sorted at the earliest in a time bound manner.



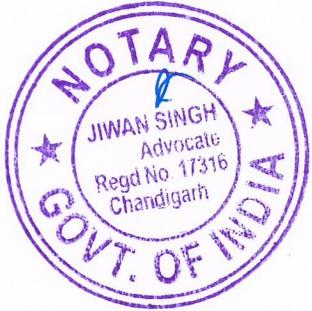
Dated: ... 20th May, 2022

DEPONENT

CHIEF SECRETARY
GOVERNMENT OF PUNJAB

VERIFICATION

Verified at Chandigarh on this 20th day of May, 2022 that the contents of the above reply in so far as they relate to factual position are true upon the information derived from the official record and in so far as they relate to the legal submissions are true upon the advice received and believed by me to be true. Rest is by way of submissions before this Hon'ble Tribunal.



[Handwritten Signature]
DEPONENT

Dated:20th..May, 2022
Place: Chandigarh

CHIEF SECRETARY
GOVERNMENT OF PUNJAB

20 MAY 2022

The Contents of this Affidavit/Document has been explained to the deponent/executioners. He/She has admitted the same to the correct. The deponent/executioner has signed Register at Serial No. 399 dated 20.5.22 Page No. 50 on the basis of FR

ATTESTED
[Handwritten Signature]
JIWAN SINGH
NOTARY, CHANDIGARH
20 MAY 2022

I identify the deponent who signed i/m. in my presence
[Handwritten Signature]
Signature

Comprehensive Action Plan for the Management of Legacy Waste

1.0 Background

- (i) There are 166 Urban Local Bodies (ULBs) in the State of Punjab. Out of 166 ULBs, 2 ULBs namely Municipal Corporation, Amritsar & Municipal Corporation, Ludhiana are having population of more than 10 lakhs, 1 ULB namely Municipal Corporation, Jalandhar is having population of more than 5 lakhs but less than 10 lakh and the remaining 163 ULBs are having population less than 5 lakhs as per 2011 census. Out of 166 ULBs, 148 ULBs are having 152 dump sites in 484.49 acres. The total legacy waste dumped on these sites has been estimated as 62.34 lakh MT.
- (ii) Out of the total legacy waste, the legacy waste lying on the dumpsite of Jamalpur, Tajpur road in an area of 49.50 acres has been estimated as 21 lakh MT by Municipal Corporation (MC), Ludhiana.

2.0 Action Plan for Solid Waste Management

- (i) The Ministry of Environment, Forest & Climate Change formulated Solid Waste Management Rules, 2016 under ambit of Environment (Protection) Act, 1986. As per Section 22 of the Solid Waste Management Rules 2016, certain activities have been specified to be accomplished within the stipulated time frame by the respective Local Bodies for environmentally sound management of the solid waste. The State through Directorate of Environment & Climate Change has formulated Comprehensive Action Plan for Waste Management including Solid Waste. The Action Plan envisages the activities as delineated in Section 22 of SWM Rules, 2016 along with timelines, as directed by the Hon'ble NGT vide order dated 17.09.2020 issued in OA No. 606/2018 with details as under:

S. No.	Activity	Unit	Target	Timeline as per NGT order dated 17.09.20	Timeline given by Deptt. of Local Govt.	Progress till date
1	Identification of suitable sites for setting up solid waste processing facilities	No. of sites identified	166 ULBs	30.06.21	30.09.19	Completed
2	Identification of suitable sites for	No. of sites identified	166 ULBs	30.06.21	31.12.19	Completed

	setting up common regional sanitary landfill facilities by local authorities having population less than and more than 0.5 million					
3	Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities (SLF)	No. of sites procured	166 ULBs	30.06.21	31.12.19 for solid waste processing facility and 30.06.20 for SLF	Completed
4	Enforcing waste generators to practice segregation of biodegradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid waste at source	% Coverage of HHs/Shops	100 %	30.06.21	30.09.22	84%
5	Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities	% Coverage of HHs/Shops	100 %	30.06.21	30.09.22	99%
6	Ensure separate storage, collection and transportation of construction & demolition waste	No. of ULBs	166	30.06.21	30.09.19	Completed
7 & 8	Setting up solid waste processing facilities by all local bodies less than and more than 1 lakh population	No. of compost pits in 163 ULBs	8386	30.06.21	30.09.22	8223
		No. of Material Recovery Facilities	305	30.06.21	30.09.22	266
9 & 10	Setting up common or stand alone sanitary landfills by or for all local bodies having less than and more than 0.5 million	No. of ULBs	135 ULBs	30.06.21	31.12.22	35 ULBs

	population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules					
11	Bio remediation or capping of old and abandoned dump sites / legacy waste	No. of ULBs	143	30.06.21	31.12.22 for 114 ULBs 31.03.23 for 32 ULBs 31.03.24 for 2 ULBs	Work initiated in 121 ULBs

(ii) The present status for implementation of various activities is as under:

- a) 121 ULBs have already started formation of Windrows and Remediation of legacy waste with locally designed Mechanical Separators or Trommels Machines. ULBs namely Patiala, Mohali, Bathinda, Hoshiarpur, Fazilka, Mandi Gobindgarh, Moonak, Morinda, Doraha, Bhikhi, Boha and Ghanaur are good performing ULBs.
- b) Around 99% households are covered with door-to-door waste collection and around 84% households are covered under Source Segregation. For composting of wet waste, 8251 honeycomb aerobic compost pits and 266 Material Recovery Facilities have been set up. Besides this, on-site composting of horticulture waste is being carried out in 1855 Parks under the jurisdictions of ULBs. Sanitary landfill facilities have been set up in 35 ULBs including MC Ludhiana for disposal of inert waste.
- c) A dedicated team of 140 trained Community Facilitators from State Institute of Rural Development, Mohali and 350+ Motivators have been deployed in the ULBs for capacity building and awareness creation regarding elimination of single use plastics, source segregation of waste, composting, recovery of recyclables and safe disposal of inert waste.
- d) Progress of implementation of provisions of Solid Waste Management Rules, Plastic Waste Management Rules and Construction & Demolition

Waste Management Rules is reviewed regularly at State, District and ULBs level.

- (iii) Hon'ble NGT vide order dated 10.01.2020 in O.A. No. 606 of 2018 has directed that continued failure in compliance of Solid Waste Management Rules, 2016 after 31.3.2020 will result in liability of every Local Body to pay compensation at the rate of Rs.10.0 lakh per month per Local Body for population of above 10.0 lakhs, Rs. 5.0 lakh per month per Local Body for population between 5.0 Lakhs and 10.0 Lakhs and Rs. 1.0 Lakh per month per other Local Body from 1.4.2020 till compliance. Further, continued failure of every Local Body on the subject of commencing the work of legacy waste sites remediation from 1.4.2020 till compliance will result in liability to pay compensation at the rate of Rs.10.0 lakh per month per Local Body for population of above 10.0 lakhs, Rs. 5.0 lakh per month per Local Body for population between 5.0 Lakhs and 10.0 Lakhs and Rs. 1.0 Lakh per month per Other Local Body.
- (iv) Due to non-compliance of Solid Waste Management Rules, 2016 by the Urban Local Bodies as per above said NGT orders, Punjab Pollution Control Board has worked out the Environmental Compensation as Rs. 67.10 Crore for the period from 01.07.2020 to 28.02.2022 for 163 ULBs. The Department of Local Government has deposited Rs. 20.63 Crore out of total amount of Rs. 67.10 Crore. Out of this total amount, Environmental Compensation amounting to Rs. 4 Crore (Rs. 2 Crore for non-compliance of Sr. No. 1 to 10 of Rule 22 of SWM Rules 2016 and Rs. 2 Crore for non-compliance of Sr. No. 11 activity of SWM Rules 2016 relating to Bio-remediation of old dumpsites) pertains to Municipal Corporation, Ludhiana.

3.0 Constraints in Bio Remediation of Old Dumpsites

- (i) One of the major constraints was the huge requirement of funds for remediation of old dump sites. Now, remediation of legacy waste is focused area and funds have been sought from GoI, Ministry of Housing & Urban Affairs under Swachh Bharat Mission (Urban)-2.0
- (ii) Limited number of machines / vendors are available for the remediation of legacy waste. Mechanical Separator machine was designed locally in Nawanshahr in 2018 for remediation of legacy waste. As on date, 121 ULBs are having Mechanical Separator machines or Trommels.
- (iii) There is no feasible option available for disposal of dry waste/ RDF extracted out of the remediation of legacy waste as there is no cement kiln in the Punjab State. So, numbers of ULBs are facing problem of disposal of dry waste/ RDF continuously.

- (iv) MC Ludhiana signed 25 years Agreement with Concessionaire M/s A2Z Waste Management Private Limited on 30-11-2011 and accordingly, work of end to end management i.e. Door to door collection, transportation, processing and disposal of Municipal Solid Waste generated in the Ludhiana city was allotted to the Concessionaire for ensuring the effective implementation of the MSW (Management and Handling) Rules, 2000. But the Concessionaire failed to manage the waste as per Terms & Conditions of the Agreement, resultantly formation of huge heaps of legacy waste at the dump site at Jamalpur, Ludhiana. Ultimately, the Concessionaire breached the Agreement on 05-02-2021 and completely stopped performing his part. Now, matter is in Hon'ble Arbitral Tribunal and the case is pending before the Hon'ble Arbitral Tribunal. This sudden action by the Concessionaire created vacuum and suffered the operations of SWM activities. So for resuming all SWM operations i.e. Door to door collection, transportation, processing and disposal of solid waste, MC Ludhiana took time to start effective operations by arranging machineries etc and part of reallocation of collection & transportation operations. This work also got delayed due to election of Punjab Legislative Assembly in February, 2022. MC Ludhiana is in the process of floating new tenders for collection and transportation and processing/ Bio- methanation / Waste to Energy plant and consultant agency has already been deployed to expedite the progress.

4.0 Short & long term Action Plan for the Management of Waste

A. Short Term Measures

- (i) State Level Technical Committee (SLTC/ SBMU-2.0) in the meeting held on 29-04-2022 under the Chairmanship of Principal Secretary to Govt. of Punjab, Department of Local Government has decided that the ULBs should be instructed to prepare immediately the Short-Term Fire Protection Plan to avoid fires at legacy waste dump sites in compliance of orders of Hon'ble NGT from time to time. Accordingly, Guidelines for Fire Control in Legacy Waste/ Dump Sites have been issued all ULBs on dated 04-05-2022 (**Annexure-I**).
- (ii) Accordingly, all ULBs have prepared the Short-Term Fire Protection Action Plan covering the following activities:
- a. Designated the 'Nodal Officer(s)' to ensure no burning of waste in dump sites or any other sites in the jurisdictions of the ULBs and advertised their Mobile/ WhatsApp No. and E-mail ID for intimation/ complaints of incidents of fire in waste including legacy waste.
 - b. Prohibited the entry of any un-authorized person in the Dump Sites.

- c. Ensured that there is no human habitation/ jhugis at dump sites to avoid untoward incidents.
 - d. Clear the legacy plastics etc waste from the surroundings of the dump sites to stop fire spreading.
 - e. Necessary arrangements of water have been made at dump sites to immediate control the incidents of fire.
 - f. Close liaisons/ information transfer system with Fire Control Services for immediate action in case of fire at dump sites or any other big fire in waste.
 - g. Access to dump sites have been created for Fire Tenders in case of fire in legacy waste / dump sites.
- (iii) All ULBs have also been instructed on 17th May, 2022 (**Annexure-II**) to take the immediate necessary following action to stop untoward incidents and comply with SWM Rules, 2016 in all Urban Local Bodies as under:
- a. Construction of wall of adequate height all around the waste management unit(s)/ plant(s) including dump site(s) to stop entry of unauthorized persons and animals.
 - b. Creation of dense green belt of local plant species around the waste management unit(s)/ plant(s) including dump site(s) for protection of environment.
 - c. Adequate arrangement for light in night near human habitations/ jhugis settled near waste management unit(s)/ plant(s) including dump site(s).
 - d. Vent pipes may be installed at adequate distance in dump site(s) at various places for emission of methane gas to stop incidents of fire in legacy waste.
 - e. Removal of Garbage Vulnerable Points permanently and beautify the sites.

B. Long Term Measures

- (i) A Comprehensive Action Plan of Rs.292.93 crore under Swachh Bharat Mission Urban-2.0 has been prepared for Remediation of legacy waste from all 148 ULBs. The Comprehensive Action Plans of all 152 dump sites have already been approved in 1st meeting of State Level Technical Committee of SBMU-2.0 held on 29th April, 2022 under the chairmanship of Principal Secretary to Govt. of Punjab, Department of Local Govt. The Comprehensive Action Plans of all the 152 dump sites has been submitted to Ministry of Housing and Urban Affairs, Govt. of India on dated 04.05.22 for release of funds (**Annexure-III**). Accordingly, dump sites in the ULBs having population up to 10 lakhs will be remediated by March, 2023 and the remaining two ULBs having population more than 10 lakhs will be remediated by March 2024 with details as under:

Description	Timeline for Remediation of Old Dump Sites		
	31.12.2022	31.03.2023	31.03.2024
146 ULBs having population less than 10 lakhs with 148 Dump Sites	114 ULBs	32 ULBs	
2 ULBs namely Municipal Corporation, Ludhiana and Municipal Corporation, Amritsar having population more than 10 lakhs with 4 Dump Sites			2 ULBs

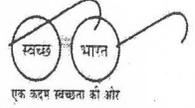
- (ii) Municipal Corporation, Ludhiana has already floated the Tender two times for remediation of 5 lakh MT legacy waste under SMART City project. Only two bids were received first time on 03.01.2022. The tender was recalled on 30-03-2022 when three bids have been received and Technical Bids opened and approved in CLTC dated 04-05-2022 and approved in SLTC dated 16-05-2022. For remaining 16 lakhs MT legacy waste, Remediation Action Plan amounting to Rs. 88 Cr (Rs.22 Cr Central share and Rs. 66 Cr State share) has already been approved in 1st meeting of State Level Technical Committee (SLTC). The said Action Plan has been submitted to Ministry of Housing and Urban Affairs, Govt. of India on dated 04.05.22 for seeking funds under SBMU-2.0.
- (iii) Progress of implementation of provisions of Solid Waste Management Rules, Plastic Waste Management Rules is reviewed regularly at State, District and ULBs' level.
- (iv) Continued efforts are being made for attaining and sustaining the various activities of scientific solid waste management and protection of environment.

Annexure - I



PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY
(DEPARTMENT OF LOCAL GOVERNMENT, PUNJAB)

5th Floor, Punjab Municipal Bhawan, P.No.3, Sector 35A, Chandigarh-160034
Email: swm.pmidc@gmail.com, Ph. 0172-2619157, 2619174 Fax: 0172-4020100



MEMO. NO.PMIDC/SWM/2022/FN. 3216-17.....

Dated: 4/5/2022

Through E-mail only

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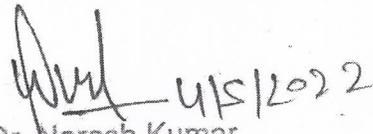
1. All the Commissioners
Municipal Corporations in Punjab.
2. All the Additional Deputy Commissioners
Urban Development in Punjab.

Subject: Guidelines for Fire Control in Legacy Waste/ Dump sites - Fire Protection Action Plan.

On the subject noted above. As you know that there are various potential sources (i.e. high temperature etc) of fire in legacy waste in dump sites and waste burning leading to environmental pollution and untoward incidents. Considering the hazards of fire, burning of waste at any place including Dump sites is **PROHIBITED** under Solid Waste Management Rules, 2016 and Plastic Waste Management (Amended) Rules, 2022 and vide Hon'ble NGT orders in OA No.606/2018, OA No.21/2014 and OA No.199/2014. For fire control in legacy waste/ dump & other sites under jurisdictions of ULBs, various preventive, control and corrective measures needs to be executed immediately by the ULBs' Authorities.

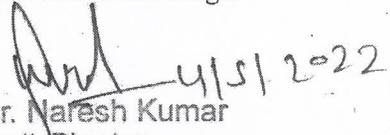
2. In view of the above, I am directed to forward the '**Guidelines for Fire Control in Legacy Waste/ Dump sites**' (**Annexure-I**) for immediate preparation and execution of Fire Protection Action Plan for all dump sites.
3. It is requested to provide the **Short Term - Fire Protection Action Plan** in the prescribed format (**Annexure-II**) to this office immediately at swm.pmidc@gmail.com and naresh.pmidc@gmail.com for further submission to Department of Science Technology & Environment, Punjab.

Encl.: As above.


Dr. Naresh Kumar
Asstt. Director
Solid Waste Management, PMIDC

Endst. No. PMIDC/SWM/2022 3218.....dated 04-05-2022.

A copy of the above is forwarded to all Executive Officers, Municipal Councils / Nagar Panchayats for immediate necessary action.


Dr. Naresh Kumar
Asstt. Director
Solid Waste Management, PMIDC

CC:

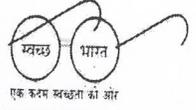
1. PS/ Principal Secretary for kind information of PS(LG), Punjab.
2. Director, DECC, Punjab for kind information.
3. Member Secretary, PPCB for kind information.
4. EA/ MD for kind information of MD/PMIDC.

Annexure-I



PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY
(DEPARTMENT OF LOCAL GOVERNMENT, PUNJAB)

5th Floor, Punjab Municipal Bhawan, P.No.3, Sector 5A, Chandigarh-160034
Email: swm.pmidc@gmail.com, Ph. 0172-2619157, 2619174 Fax: 0172-4020100



MEMO. NO.PMIDC/SWM/2022/FN...32/19.....

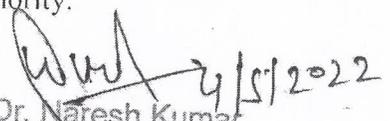
Dated: 4/5/2022

Guidelines for Fire Control in Legacy Waste/ Dump Sites

Legacy waste in dump sites is posing serious threat to environment (soil, water and air) and health continuously. So, legacy waste has to be remediated and all sites to be cleared for further setting up of Waste Management Units for scientific processing and safe disposal in compliance of Solid Waste Management Rules, 2016. Considering the hazards of fire, burning of waste at any place including Dump sites is prohibited under Solid Waste Management Rules, 2016 and Plastic Waste Management (Amended) Rules, 2022 and vide Hon'ble NGT orders in OA No.606/2018, OA No.21/2014 and OA No.199/2014. However, there are various potential sources (i.e. high temperature etc) of fire in legacy waste leading to further environmental pollution and even untoward incidents. For fire control in legacy waste/ dump sites & other sites under jurisdictions of ULBs, the following measures needs to be executed immediately by the ULBs' Authorities:

- 1) Solid Waste to be managed as per Standard Operating Procedure (SOP) – Solid Waste Management, 2021, Guidelines/ SOPs for Domestic Hazardous Waste Management & Sanitary Waste Management, 2020 and Standard Operating Procedure for C&D Waste Management ensuring no further increase in legacy waste in dump sites.
- 2) Legacy waste to be remediated & cleared immediately as per 'Legacy Waste Dump Site Remediation Action Plan'.
- 3) Burning of waste in dump sites and any other place is prohibited and punishable as per 'The Punjab Solid Waste Management and Cleanliness & Sanitation Bye-Laws 2020'.
- 4) Prepare the **Short Term Action Plan - Fire Control** for all dump sites and execute the necessary activities not limited to:
 - i) Designate the one or more ULB's officials as 'Nodal Officer(s)' to ensure no burning of waste in dump sites or any other sites in the jurisdictions of the ULBs. The Name, Mobile/ WhatsApp No. and E-mail ID of the Nodal Officer(s) to be advertised/ published for intimation/ complaints of incidents of fire in waste including legacy waste.
 - ii) Entry of any un-authorized person in the Dump Sites is prohibited and wall / fence of legacy waste sites where it is damaged due to any reasons, to be repaired immediately to stop the un-authorized entries.
 - iii) There should be no human habitation/ jhugis at dump sites to avoid untoward incidents.
 - iv) There should be fire control line around the dump sites by clearing of legacy waste/ plastics etc from the surroundings to stop spreading of fire.
 - v) There should be necessary arrangements of water at dump sites to control the incidents of fire immediately.
 - vi) There should be close liaisons/ information transfer system with Fire Control Services for immediate action in case of fire at dump sites or any other big fire in waste.
 - vii) There should be access to dump sites for Fire Tenders.

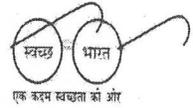
Above guidelines have been issued with the approval of competent Authority.


Dr. Naresh Kumar
Asstt. Director
Solid Waste Management, PMIDC



PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY
(DEPARTMENT OF LOCAL GOVERNMENT, PUNJAB)

5th Floor, Punjab Municipal Bhawan, P.No.3, Sector 35A, Chandigarh-160034
Email: swm.pmidc@gmail.com, Ph. 0172-2619157, 2619174 Fax: 0172-4020100



MEMO. NO.PMIDC/SWM/2022/FN...3549/.....

Dated: 17/5/2022

(Through E-mail only)

To

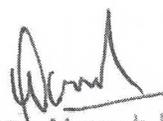
1. All Municipal Commissioners
In Punjab
2. All Additional Deputy Commissioners
Urban Development in Punjab

Subject: Compliance of Solid Waste Management Rules, 2016.

On the subject noted above. I am directed to request you to take the immediate necessary action to stop untoward incidents and comply with SWM Rules, 2016 in all Urban Local Bodies as under:

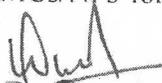
- 1) Construction of wall of adequate height all around the waste management unit(s)/ plant(s) including dump site(s) to stop entry of unauthorized persons and animals.
- 2) Creation of dense green belt of local plant species around the waste management unit(s)/ plant(s) including dump site(s) for protection of environment.
- 3) Adequate arrangement for light in night near human habitations/ jhugis settled near waste management unit(s)/ plant(s) including dump site(s).
- 4) Vent pipes may be installed at adequate distance in dump site(s) at various places for emission of methane gas to stop incidents of fire in legacy waste.
- 5) Removal of Garbage Vulnerable Points permanently and beautify the sites.

Kindly ensure comply with as above.


17/5/2022
Dr. Naresh Kumar
Asstt. Director
Solid Waste Management, PMIDC

Endst. No. PMID/SWM/2022 3549 dated 17-05-2022

A copy of the above is forwarded to the all Executive Officers, MCs/NPs for immediate necessary action as above.


17/5/2022
Dr. Naresh Kumar
Asstt. Director
Solid Waste Management, PMIDC

CC:

A copy of the above is forwarded to the followings for kind information:

1. PS/PSLG for the kind information of PSLG.
2. ES/CEO for kind information of CEO/PMIDC
3. Dr Babu Ram, Member, State Monitoring Committee for kind perusal of Hon'ble Chairman of the Committee.
4. Member Secretary, Punjab Pollution Control Board, Patiala



PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY
(DEPARTMENT OF LOCAL GOVERNMENT, PUNJAB)

5th Floor, Punjab Municipal Bhawan, P.No.3, Sector 35A, Chandigarh-160034
Email: swm.pmidc@gmail.com, Ph. 0172-2619157, 2619169 Fax: 0172-4020100

Annexure - III
विद्युत् भारत
एक करम सचता की ओर

Through E-mail only

To

1. The Principal Secretary, Department of Finance, Punjab
2. The Principal Secretary, Department of Water Supply and Sanitation, Punjab
3. The Principal Secretary, Department of Science, Technology & Environment, Punjab
4. The Director, Department of Local Government, Punjab
5. Padmashri Baba Balbir Singh Seechewal, Environmentalist, Sultanpur Lodhi, Jalandhar
6. The Member Secretary, Punjab Pollution Control Board
7. The Representative of Ministry of Housing and Urban Affairs, Gol, New Delhi

Memo No. PMIDC/ SWM//2022/3182-88

Dated: 2-05-2022

Sub: Proceeding - 1st meeting of State Level Technical Committee (SLTC) constituted under Swachh Bharat Mission (U) – 2.O, Punjab.

Please find enclosed herewith the proceeding of 1st meeting of State Level Technical Committee (SLTC) constituted under Swachh Bharat Mission (U) – 2.O, Punjab held under the Chairmanship of Principal Secretary, Government of Punjab, Department of Local Government on 29th April, 2022 at 3:30 pm through Video Conference for information please.


Chief Engineer

CC:

PS/ Principal Secretary for kind information of PS(LG), Punjab.

Proceedings of 1st Meeting of State Level Technical Committee (SLTC) under Swachh Bharat Mission (U)- 2.0, Punjab under the Chairmanship of Sh. Vivek Partap Singh, Principal Secretary, Local Government, Punjab on 29.04.2022.

The 1st Meeting of State Level Technical Committee (SLTC) under Swachh Bharat Mission (U)- 2.0, Punjab under the Chairmanship of Sh. Vivek Partap Singh, IAS, Principal Secretary, Local Government, Punjab at 03:30 PM through Video Conferencing on 29.04.2022.

List of attendees is enclosed at **Annexure A**.

The following decisions were taken during the meeting:

Agenda item No: 1.1- Launch of SBM-U 2.0 by MoHUA from 01-10-2021.

The Committee took note of the guidelines of SBM -(U) 2.0.

Agenda item No: 1.2- Approval of Legacy Waste Dumpsite Remediation Action Plan of 148 ULBs of Punjab for Submission To MoHUA.

The Legacy Waste Dumpsite Action Plan for 148 ULBs having 152 dumpsites amounting to **Rs. 29292.72 lakhs** (Rs. 10181.31 lakhs as Central Share and Rs. 19111.41 lakhs as State/ ULB/ Others Share) was deliberated in detail and after deliberations, the Legacy Waste Dumpsite Action Plan is approved for further submission to MoHUA for funding under SBM -U 2.0

Agenda item No: 1.3- Availing the Services of SIRD Resourced Persons as Community Facilitators-Cum- Programme Coordinators at ULBs Level for Information Education Communication (IEC) through Inter Personal Communication (IPC) Under IEC Component of SBM-U.

After deliberations, following decisions were taken: -

- The case for continuation of services of Community Facilitators for six month from 1.04.2022 to 30.09.2022 under SBM-2.0 is approved.

Agenda item No: 1.4 Availing the Services of Motivators in Urban Local Bodies for IEC, Handholding Support for Sustaining Solid Waste Management

After deliberations, following decisions were taken: -

- The case for engagement of Motivators for six months from 1.04.2022 to 30.09.2022 under SBM-2.0 is approved.

Agenda item No: 1.5 Review of Financial Progress Under Sbm U-1.0 Till 31.03.2022.

The Committee approved the expenditure amounting to **Rs. 19734.09 lakhs** incurred by various ULBs under Swachh Bharat Mission-1.0 upto 31.03.2022

Besides the above following decisions were also taken:

Padamashri Baba Balbir Singh Seechewal suggested some measures to increase awareness/confidence amongst the residents of the cities about the SBM activities.

The matter was deliberated in detail and after deliberations the following decisions were taken: -

- All ULBs shall constitute Committees for Social Audit of the SBM-U activities being carried out by them.
- Independent Third Party Audit shall be introduced to audit the quality/ quantum of machineries purchased by the ULBs from time to time and execution of other works pertaining to Swachh Bharat Mission. The payment shall be made from the IEC/ CB Funds of SBM-U.
- The ULBs should be instructed to prepare immediately the Short Term Fire Protection Plan to avoid fires at Legacy Waste Dumpsites in compliance of orders of Hon'ble NGT from time to time.

The meeting ended with thanks to the participants.

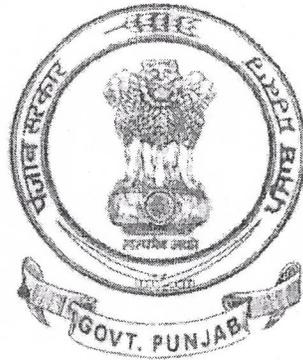

Principal Secretary,
Department of Local Government
-cum- Chairman SLTC, Swachh Bharat Mission-U Punjab

Annexure-A

List of Participants

1. Advisor, Income Tax on behalf of Additional Chief Secretary, Finance Punjab
2. Sh. Rakesh Kumar, Advisor – SBM (R), on behalf of Principal Secretary, Department of Sanitation Punjab
3. Sh. Charchil Kumar, IFS, Director on behalf of Principal Secretary Science, Technology and Environment Punjab
4. Sh. Puneet Goel, IAS Director Local Government Punjab
5. Padmashi Baba Balbir Singh Seechewal, Environmentalist,
6. Sh. Kurnesh Garg, Member Secretary, Punjab Pollution Control Board

**GOVERNMENT OF PUNJAB
DEPARTMENT OF LOCAL GOVERNMENT**

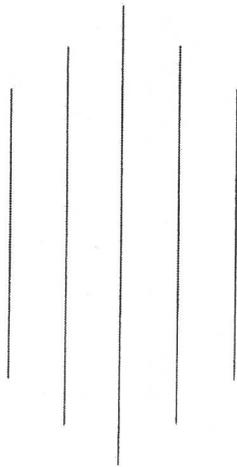


AGENDA For

**Ist MEETING
of
STATE LEVEL TECHNICAL COMMITTEE**

UNDER SWACHH BHARAT MISSION-2.0

'SBM-2.0'



**CHANDIGARH
29.04.2022**

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AGENDA –

1.1

LAUNCH OF SBM-U 2.0 BY MoHUA FROM 01-10-2021.

1.1.1 Ministry of Housing & Urban Affairs (MoHUA), Government of India has launched **SBM-U 2.0** has been launched for 5 years from 01-10-2021. The areas proposed to be covered under SBM-U 2.0 are:

- i) Complete Faecal Sludge Management (FSM) and Waste Water Management (WWM) for cities with <1 lakh population,
- ii) Complete Solid Waste Management for all cities covering legacy dumpsite remediation, Material Recovery Facilities (MRFs), Construction & Demolition Waste processing.

1.A Main component for funding of SBM-U 2.0

1. Sustainable Sanitation		
	a. Toilet Construction	b. Waste Water treatment
i	Individual Household Latrines (IHHLs)	1. Desludging Vehicles
ii	Community Toilets (CTs)	2. Interception & Diversion (I&D) of drains
iii	Public Toilets (PTs)	3. STPs /FSTPs
iv	Urinals	
2. Solid Waste Management		
i	Material Recovery Facilities (MRFs)	
ii	Waste processing plants ➤ Waste to compost, Bio-methanation, Plastic waste processing, Refuse Derived Fuel (RDF), Waste to Electricity	
iii	C & D waste processing units	
iv	Mechanized sweeping equipment's	
v.	Bio-remediation of dumpsites	
3. Information, Education & Communication(IEC)		
4. Capacity Building(CB)		

1.B The Salient features of SBM-U 2.0 are as under:

- i. Overall budget more than double, central share nearly 2.5 times.
- ii. Mandatory pre-conditions:
 - a) Notification of property tax floor rate by State and acceptance/inclusion in By-laws by every ULB.
 - b) Mandatory user charges (for Sanitation and SWM) notification by every ULB.
- iii. Inclusion of wastewater treatment for funding (for <1 lakh population cities).
- iv. Major role for parastatals in every State, especially in Wastewater management.
- v. Different slabs of funding for different categories of ULBs: -

Sl. No.	Population	Ratio of CS:SS of funding
a)	>10 lakh population ULBs	25 : 75
b)	1 lakh-10 lakh population ULBs	33 : 67
c)	< 1 lakh population ULBs	50 : 50

- vi. More funding for aspirational Public Toilets (in religious and high footfall tourist locations).
- vii. Outcome based funding
- viii. Leveraging 15th FC grants

Million+ Cities		Cities with <10 Lakh	
2021-26		2021-26	
100% tied		60% tied	
1/3 tied to	2/3 tied to RWH, drinking water supply,	50% tied to drinking water,	50% tied to SWM (including star

ambient air quality	water sanitation, recycle, SWM	rainwater harvesting and water recycling	ratings) and Wastewater Management
Availability of funds for ULBs			
<ul style="list-style-type: none"> From 15th FC, approx. Rs 22,000 crores per year From SBM-U 2.0, approx. Rs 7,500 crores per year 			

1.C Expected Outcomes

a. ODF goals

- All Cities to be declared ODF+
 - All cities with <1 lakh population to be made ODF++
 - 50% cities with <1 lakh population to be made Water +
- Conditions for ODF+, ODF++ and Water+ are at Annexure-I, II, III

b. GFC Certifications

All cities achieve at least 3-Star Garbage Free Certification

c. Digital solutions

- Data visible in public domain - through online integrated MIS
- Digital resolution of complaints in transparent manner - through **Swachhata app**
- On-time deployment of vehicles for timely collection - through **GPS** tracked vehicles
- Visibility of Public Toilets on **Google maps**
- App-based Monitoring of transformed **Garbage Vulnerable points**
- Strengthened **Citizen voice** and greater **citizen participation** in Mission - through **GTL dashboard, Swachh Manch**

The expected outcomes from SBM-U 2.0 would be to create all cities ODF+ and at least 3 star rated (as per Garbage Free Protocol), all <1 lakh cities ODF++, and 50% of all < 1 Lakh cities as Water+.

1.D Expectations from States:

i) Waste Water Management	ii) Solid Waste Management
a) Activities in the Short term (3 months)	
<ul style="list-style-type: none"> Set Yearly targets for ODF+, ODF++, Water+ from 2021-22 to 2025-26 Update / Prepare City Sanitation Action Plan for Toilets (CSAP) for Toilets & Used Water management, with gap analysis Identify DPRs ready for sanction by SHPC Identify and acquire suitable land for STP Procure agency for implementation 	<ul style="list-style-type: none"> Set Yearly targets for GFC- Star 1,3,5, &7 from 2021-22 to 2025-26 Update / Prepare City Solid Waste Action Sanitation Plan (CSWAP) for SWM, with gap analysis Identify and acquire suitable land for processing facilities Plan for project structuring - for each ULB on standalone basis or on cluster basis Plan for procuring mechanical sweepers SHPC approval and allocation of work for dumpsite remediation
b) Activities in the medium Term (3-12 Months)	
Plan for sewer network connections for core areas of towns	<ul style="list-style-type: none"> Plan for Complete dumpsite remediation work for all cities
c) April- June 2021	
i) Mandatory pre-conditions	
<ul style="list-style-type: none"> Property tax floor rate to be notified by State and accepted by ULBs through inclusion in by-laws User charge notification by all ULBs: <ul style="list-style-type: none"> ❖ Charges for Conveyance and treatment of sewage, and ❖ Charges for Door to door collection of MSW 	
ii) Planning	
<ul style="list-style-type: none"> Year-wise targets for ODF+, ODF++, Water+, GFC 	

- **Gap Analysis** for additional toilets for demand assessment and SHPC approved proposals to MoHUA
- Identify **implementing agencies**

1.E Leveraging Role of Private Sector

Role of PPP & Private Sector Participation

- Building capacity of contractors to complete projects on time
- Ensure timely supply of material
- Promote Joint Ventures where technical agency can join hands with financial firms to participate in procurement procedure
- Develop contractors for carrying out Integrated EPC projects with 10-year O&M

1.F Capacity Building

❖ For ULB staff and parastatal bodies

Training workshops, e-learning modules, advisories, Model Tender Documents, field visits (as required) on subjects like Procurement & Contract Management, DPR Preparation, technologies for SWM and WWM; etc.

❖ For sanitation workers

Identify and train sanitation workers in key areas of SWM and Wastewater Management

1.G Provision for Additional Human Resources

For State, Parastatal and City levels

- Establishment of Project Management Units at every level
- PMU Team consisting of experts in SWM, Wastewater Management, Capacity Building, IEC, Procurement and Bid management, IT and digital, Social Media, Monitoring & Evaluation, Content writing, etc.

In line with the above, the Action Plans for short and long term activities are under preparations and will be ready as per timelines given in the guidelines.

The Fund allocation (Government of India Share) for Punjab State under SBM-2.0 is as under:

State	Central Share allocation (Rs. in Crores)					
	Toilet Construction	Used Water Management	Solid Waste Management	IEC	Capacity Building	Total
Punjab	33.50	589.00	294.20	91.50	46.00	1054.20

1.1.2 The guidelines of SBM-2.0 are placed before the SLAC for information.

AGENDA – APPROVAL OF LEGACY WASTE DUMPSITE REMEDIATION ACTION PLAN OF 148 ULBS OF PUNJAB FOR SUBMISSION TO MoHUA.

1.2

1.2.1 To make all Cities clean & garbage free, SBM-2.0 guidelines has laid special emphasis on Dumpsite Remediation of Legacy Waste. 15 ULBs either donot have Legacy Waste or have remediated the same. Hence, Legacy Waste Remediation Action plan for 148 ULBs has been prepared (Annexure-I) according to which, the timelines of complete remediation of Legacy waste have been proposed as under:

Remediation	Before	By	By	By	Total
	SBM-2.0	31.12. 22	31.03. 23	31.03. 24	
No of ULBs completing Remediation	15	114	32	2	163

The Financial summary of Legacy Waste Dumpsite Remediation Action Plan of 148 ULBs as below in Table:

All figures in Rs Lacs				
No. of ULBs submitted Legacy Waste Dumpsite Remediation Action Plan	No. of Dumpsite	Central Share	Punjab State Share (State/ULB/15 th FC/Pvt)	Grand Total
148	152	10181.31	19111.41	29292.72

- 1.2.2 This Legacy Waste Dumpsite Remediation Action Plan is placed before the SLTC for consideration & approval for further submission to MoHUA for funding under SBM-U 2.0.

**AGENDA –
1.3**

AVAILING THE SERVICES OF SIRD RESOURCED PERSONS AS COMMUNITY FACILITATORS-CUM-PROGRAMME COORDINATORS AT ULBS LEVEL FOR INFORMATION EDUCATION COMMUNICATION (IEC) THROUGH INTER PERSONAL COMMUNICATION (IPC) UNDER IEC COMPONENT OF SBMU.)

- 1.3.1 The services of empanelled Resource Persons of State Institute of Rural Development, Mohali Punjab are being availed by PMIDC under IEC component of Swachh Bharat Mission-Urban since November, 2017 as Community Facilitators (CFs) for Information, Education & communication (IEC) & Capacity Building (CB) through Inter Personal Communication (IPC) on daily basis subject to maximum 25 days a month @ Rs. 1000/- per day including Rs.200/- for transportation. The IEC and CB funds under SBM-U are being utilized to pay the remuneration of these CFs. The services of CFs are being availed as per requirements according to quantum of work, which is increasing day by day under SBMU and it's a sort of daily assignment for specific work and not any kind of regular employment. Presently 138 Community Facilitators against the provisions of 148 CFs (as approved by SLAC in its 7th meeting held on 17.09.20) are working at ULBs level supporting the ULBs in IEC and related work of Swachh Bharat Mission Urban.

Accordingly, CFs are providing handholding support to ULBs in various sanitation activities such as Swachh Survekshan preparations, Garbage Free Protocols, ODF certifications, daily IEC and awareness activities at ward and household levels for the implementation of SWM Rules 2016, assisting ULB staff to complete MIS reports. The services of CFs are required for handholding support of ULBs. In view of above, it is proposed that

services of Community Facilitators may be allowed to be continued from 01.04.2022 till 30.09.2022 under SBMU-2.0.

- 1.3.2 The case for continuation of services of Community Facilitators from 1.04.2022 to 30.09.2022 under SBM-2.0 is placed before SLTC for consideration & approval.

AGENDA – AVAILING THE SERVICES OF MOTIVATORS IN URBAN LOCAL BODIES FOR IEC, HANDHOLDING SUPPORT FOR SUSTAINING SOLID WASTE MANAGEMENT
1.4

- 1.4.1 In various ULBs, Motivators have been engaged at ULB level for awareness creation regarding Solid waste management, maintenance of source segregation efficiency and sanitation awareness among residents at household level. In the 8th meeting of State Level Advisory Committee (SLAC) under SBM-U held on 17-03-2021 under the Chairmanship of PSLG, Local Government Punjab, approval of engagement of Motivators under SBM-U was granted from 01 April 2021 for 6 months. Subsequently their engagement was extended upto 31.03.2022 in 9th meeting of State Level Advisory Committee. The motivators are paid @ Rs 5/- per household with maximum limit of 1000 households coverage i.e. maximum paid remuneration as Rs 5000/- per month. The IEC and CB funds under SBM-U are being utilized to pay the remuneration of Motivators. The Motivators can be engaged by ULBs with prior approval from CEO, PMIDC. Presently 360 motivators have been engaged and working at ULB level supporting sanitation staff in IEC and related work of Swachh Bharat Mission Urban.

The services of Motivators are required for handholding support of ULBs. In view of above, it is proposed that services of Motivators may be allowed to be continued from 01.04.2022 till 30.09.2022 under SBMU-2.0.

- 1.4.2 The case for continuation of services of Motivators from 1.04.2022 to 30.09.2022 under SBM-2.0 is placed before SLTC for consideration & approval.

AGENDA – REVIEW OF FINANCIAL PROGRESS UNDER SBM U-1.0 TILL 31.03.2022
1.5

- 1.5.1 The ULBs in the State have been released a sum of Rs. 197.34 Cr till 31.03.2022 under Swachh Bharat Mission Urban-1.0 for providing Individual Household Latrines, Construction of CT/PTs, Solid Waste Management, IEC & CB activities.

- 1.5.2 The case is placed before SLTC for information & Ex post facto approval.

**Principal Secretary, Department of Local Govt.
-cum- Chairman SLTC Swachh Bharat Mission 2.0**

Action Plan for Legacy Waste Dumpsite Remediation (Module - 2)

Sr. No	ULB	District	Population 2011	No. of Dumpsite	Land Occupied (Acres)	Land to be remediated (Acres)	Legacy Waste Quantity (Tons)	Calculated Cost @550/MT (Lacs)	Date of Completion	Central Share (Lacs)	State Share (Lacs)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	
1	Amritsar MC	Amritsar	1159227	3	33.00	33.00	885000	4867.50	30/03/2024	1216.87	3650.63	
2	Jandiala Guru	Amritsar	29232	1	6.00	6.00	8000	44.00	30/12/2022	22.00	22.00	
3	Ajnala	Amritsar	21107	1	0.88	0.88	35770	196.74	30/12/2022	98.37	98.37	
4	Rayya	Amritsar	14506	1	0.50	0.50	1950	10.73	30/12/2022	5.36	5.36	
5	Majitha	Amritsar	14503	1	1.00	1.00	250	1.38	30/12/2022	0.69	0.69	
6	Randass	Amritsar	6398	1	1.25	1.25	400	2.20	30/12/2022	1.10	1.10	
7	Barnala	Barnala	116449	1	1.10	1.10	32600	179.30	30/03/2023	59.17	120.13	
8	Tapa	Barnala	23248	1	2.00	2.00	300	1.65	30/12/2022	0.83	0.83	
9	Bhadaur	Barnala	18561	1	0.76	0.76	800	4.40	30/12/2022	2.20	2.20	
10	Handiaya	Barnala	12507	1	2.00	2.00	480	2.64	30/12/2022	1.32	1.32	
11	Rampura Phul	Bathinda	51023	1	8.00	8.00	2500	13.75	30/12/2022	6.88	6.88	
12	Raman	Bathinda	22553	1	1.50	1.50	720	3.96	30/12/2022	1.98	1.98	
13	Talwandi Sabo	Bathinda	20589	1	2.25	2.25	20000	110.00	30/12/2022	55.00	55.00	
14	Mehraj	Bathinda	16784	1	0.70	0.70	72	0.40	30/12/2022	0.20	0.20	
15	BhuchoiMandi	Bathinda	14961	1	1.00	1.00	720	3.96	30/12/2022	1.98	1.98	
16	Bhai Roopa	Bathinda	14841	1	1.00	1.00	705	3.88	30/12/2022	1.94	1.94	
17	Kotfatta	Bathinda	7412	1	1.32	1.32	500	2.75	30/12/2022	1.38	1.38	
18	Maluka	Bathinda	6651	1	0.20	0.20	1000	5.50	30/12/2022	2.75	2.75	
19	Goniana	Bathinda	15208	1	2.12	2.12	20000	110.00	30/12/2022	55.00	55.00	
20	Sangat mandi	Bathinda	2744	1	1.20	1.20	23000	126.50	30/12/2022	63.25	63.25	
21	Bathinda	Bathinda	285788	1	10.00	10.00	273875	1506.31	07/03/2023	497.08	1009.23	
22	Kotkapura	Faridkot	91979	1	1.50	1.50	259	1.42	30/03/2023	0.71	0.71	
23	Faridkot	Faridkot	87695	1	4.00	4.00	2800	15.40	30/03/2023	7.70	7.70	
24	Jaitu	Faridkot	37377	1	2.00	2.00	35000	192.50	30/12/2022	96.25	96.25	
25	Mandi Gobindgarh	Faridkot	82266	1	2.50	2.50	12000	66.00	30/12/2022	33.00	33.00	
26	Sihind	Faridgarh	58097	1	1.50	1.50	2300	12.65	30/12/2022	6.33	6.33	
27	Bassi Pathana	Faridgarh	20288	1	3.00	3.00	200	1.10	30/12/2022	0.55	0.55	
28	Amloh	Faridgarh	14696	1	1.50	1.50	17220	94.71	30/12/2022	47.36	47.36	
29	Khamanon	Faridgarh	10135	1	3.00	3.00	270	1.49	30/12/2022	0.74	0.74	
30	Abohar MC	Fazilka	145302	1	9.63	9.63	13000	71.50	30/12/2022	23.60	47.90	
31	Arniwala	Fazilka	9393	1	4.50	4.50	3640	20.02	30/12/2022	10.01	10.01	

Sr. No	ULB	District	Population 2011	No. of Dumpsite	Land Occupied (Acres)	Land to be remediated (Acres)	Legacy Waste Quantity (Tons)	Calculated Cost @550/MT (Lacs)	Date of Completion	Central Share (Lacs)	State Share (Lacs)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	
32	Jalalabad	Fazilka	39525	1	6.00	6.00	11900	65.45	30/12/2022	32.73	32.73	
33	Fazilka	Fazilka	76492	1	4.00	4.00	7200	39.60	30/03/2023	19.80	19.80	
34	Ferozepur	Ferozepur	110313	1	3.00	3.00	1100	6.05	30/03/2023	2.00	4.05	
35	Guru Harsahai	Ferozepur	17192	1	0.33	0.33	800	4.40	30/12/2022	2.20	2.20	
36	Mudki	Ferozepur	10415	1	2.00	2.00	250	1.38	30/03/2023	0.69	0.69	
37	Makhu	Ferozepur	14658	1	2.00	2.00	850	4.68	30/12/2022	2.34	2.34	
38	Zira	Ferozepur	37498	1	3.00	3.00	350	1.93	30/12/2022	0.96	0.96	
39	Mallanwala Khas	Ferozepur	16183	1	2.00	2.00	3500	19.25	30/12/2022	9.63	9.62	
40	Talwandi Bhai	Ferozepur	17285	1	0.87	0.87	225	1.23	30/12/2022	0.62	0.62	
41	Batala MC	Gurdaspur	158621	2	1.68	1.68	51250	281.87	30/03/2023	93.02	188.85	
42	Gurdaspur	Gurdaspur	77928	1	15.00	15.00	49985	274.92	30/03/2023	137.46	137.46	
43	Dina Nagar	Gurdaspur	23976	1	1.86	1.86	800	4.40	30/12/2022	2.20	2.20	
44	Quadian	Gurdaspur	23632	1	3.00	3.00	8310	45.70	30/12/2022	22.85	22.85	
45	Dhariwal	Gurdaspur	16772	1	0.50	0.50	12850	70.68	30/12/2022	35.34	35.34	
46	Dera Baba Nanak	Gurdaspur	6394	1	4.00	4.00	1200	6.60	30/12/2022	3.30	3.30	
47	Fatehgarh Churian	Gurdaspur	5162	1	3.00	3.00	12400	68.20	30/12/2022	34.10	34.10	
48	Hoshiarpur MC	Hoshiarpur	168653	1	23.00	23.00	120600	663.30	30/03/2023	218.89	444.41	
49	Mukerian	Hoshiarpur	29841	1	4.00	4.00	750	4.13	30/12/2022	2.06	2.06	
50	Dasuya	Hoshiarpur	25192	1	2.00	2.00	1000	5.50	30/03/2023	2.75	2.75	
51	Urmar Tanda	Hoshiarpur	23419	1	1.00	1.00	11000	60.50	30/12/2022	30.25	30.25	
52	Talwara	Hoshiarpur	19485	1	0.50	0.50	25	0.14	30/12/2022	0.07	0.07	
53	Garshankar	Hoshiarpur	16955	1	1.00	1.00	75	0.41	30/03/2023	0.21	0.21	
54	Mahlipur	Hoshiarpur	11360	1	0.26	0.26	75	0.41	30/12/2022	0.21	0.21	
55	Hariana	Hoshiarpur	8928	1	2.50	2.50	1500	8.25	30/12/2022	4.13	4.13	
56	Garhiwala	Hoshiarpur	7593	1	1.00	1.00	2100	11.55	30/12/2022	5.78	5.78	
57	Shamchurasi	Hoshiarpur	4426	1	4.25	4.25	1875	10.31	30/12/2022	5.16	5.16	
58	Jalandhar MC	Jalandhar	868929	1	16.25	16.25	800000	0.00	30/03/2023	0.00	0.00	Project submitted under Smart City Mission
59	Nakodar	Jalandhar	36973	1	2.00	2.00	1200	6.60	30/12/2022	3.30	3.30	
60	Kartarpur	Jalandhar	25662	1	1.00	1.00	3600	19.80	30/12/2022	9.90	9.90	
61	Phillaur	Jalandhar	24688	1	3.40	3.40	8190	45.05	30/12/2022	22.52	22.52	
62	Adampur	Jalandhar	20922	1	4.20	4.20	480	2.64	30/12/2022	1.32	1.32	

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1	2	3	4	5	6	7	8	9	10	11	12	
63	Bhogpur	Jalandhar	17549	1	2.00	2.00	8800	48.40	30/12/2022	24.20	24.20	
64	Goraya	Jalandhar	16462	1	3.00	3.00	4380	24.09	30/12/2022	12.05	12.05	
65	Nurmahal	Jalandhar	14560	1	1.00	1.00	1800	9.90	30/12/2022	4.95	4.95	
66	Shahkot	Jalandhar	14488	1	0.70	0.70	1000	5.50	30/12/2022	2.75	2.75	
67	Lohian Khas	Jalandhar	10362	1	1.00	1.00	45	0.25	30/05/2022	0.12	0.12	
68	Bilga	Jalandhar	10125	2	3.00	3.00	210	1.16	30/12/2022	0.58	0.58	
69	Alawalpur	Jalandhar	7815	1	4.12	4.12	150	0.83	30/12/2022	0.41	0.41	
70	Meharpur	Jalandhar	5804	1	1.00	1.00	900	4.95	30/12/2022	2.48	2.48	
71	Kapurthala MC	Kapurthala	98916	1	2.50	2.50	97820	538.01	30/03/2023	269.01	269.01	
72	Sultanpur Lodhi	Kapurthala	16877	1	3.00	3.00	9000	49.50	30/12/2022	24.75	24.75	
73	Bhulath	Kapurthala	10548	1	1.50	1.50	1500	8.25	30/12/2022	4.13	4.13	
74	Begowal	Kapurthala	10116	1	2.00	2.00	16000	88.00	30/12/2022	44.00	44.00	
75	Dhliwan	Kapurthala	8157	1	1.00	1.00	6000	33.00	30/12/2022	16.50	16.50	
76	Nadala	Kapurthala	6733	1	1.50	1.50	550	3.03	30/12/2022	1.51	1.51	
77	Phagwara MC	Kapurthala	97864	1	4.00	4.00	405000	2227.50	30/03/2023	1113.75	1113.75	
78	Khanna	Ludhiana	128137	1	2.00	2.00	66713	366.92	30/03/2023	121.08	245.84	
79	Jagraon	Ludhiana	65240	1	3.50	3.50	6000	33.00	30/03/2023	16.50	16.50	
80	Raikot	Ludhiana	28734	1	2.50	2.50	9190	50.55	30/12/2022	25.27	25.27	
81	Doraha	Ludhiana	25424	1	4.00	4.00	12800	70.40	30/12/2022	35.20	35.20	
82	Machiwara	Ludhiana	24916	1	3.00	3.00	32840	180.62	30/12/2022	90.31	90.31	
83	Sahnawal	Ludhiana	22484	1	1.00	1.00	3610	19.86	30/12/2022	9.93	9.93	
84	Samrala	Ludhiana	19678	1	3.00	3.00	8000	44.00	30/12/2022	22.00	22.00	
85	MullanpurDakha	Ludhiana	16356	1	4.50	4.50	5000	27.50	30/12/2022	13.75	13.75	
86	Payal	Ludhiana	7923	1	0.65	0.65	350	1.93	29/06/2022	0.96	0.96	
87	Maloudh	Ludhiana	7567	1	1.50	1.50	5000	27.50	30/12/2022	13.75	13.75	
88	Ludhiana MC	Ludhiana	1618879	1	49.50	49.50	1600000	8800.00	30/03/2024	2200.00	6600.00	Total Legacy Waste Quantity is 21 Lakh Tons; Out of which, 5 Lakh Tons is being remediated under Smart City Mission
89	Malerkotla	Malerkotla	135424	1	2.50	2.50	79550	437.52	30/03/2023	144.38	293.14	
90	Ahmedgarh	Malerkotla	31302	1	1.00	1.00	90	0.50	29/06/2022	0.25	0.25	

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1	2	3	4	5	6	7	8	9	10	11	12	
91	Amargarh	Malek Kotla	7339	1	1.50	1.50	1525	8.39	30/12/2022	4.19	4.19	
92	Mansa	Mansa	82956	1	2.00	2.00	149000	819.50	30/03/2023	409.75	409.75	
93	Budhlada	Mansa	26172	1	2.00	2.00	28600	157.30	30/12/2022	78.65	78.65	
94	Sardulgarh	Mansa	19219	1	4.00	4.00	33000	181.50	30/12/2022	90.75	90.75	
95	Barceta	Mansa	17432	1	4.00	4.00	80	0.44	30/12/2022	0.22	0.22	
96	Boha	Mansa	12170	1	2.00	2.00	350	1.93	30/12/2022	0.96	0.96	
97	Bhikhi	Mansa	17825	1	2.50	2.50	10800	59.40	30/12/2022	29.70	29.70	
98	Baehapurana	Moga	25206	1	0.38	0.38	327	1.80	30/12/2022	0.90	0.90	
99	Dharamkot	Moga	19057	1	1.00	1.00	120	0.66	30/12/2022	0.33	0.33	
100	Fatehgarh Panjtoor	Moga	13070	1	0.30	0.30	175	0.96	30/12/2022	0.48	0.48	
101	Kot isse Khan	Moga	12800	1	2.00	2.00	50	0.28	30/12/2022	0.14	0.14	
102	Nilal Singh Wala	Moga	10052	1	0.21	0.21	110	0.61	30/12/2022	0.30	0.30	
103	Badhnikalan	Moga	6786	1	1.50	1.50	100	0.55	30/12/2022	0.28	0.28	
104	Moga MC	Moga	163397	1	4.00	4.00	214000	1177.00	30/03/2023	388.41	788.59	
105	Zirakpur	Mohali	95553	1	4.00	4.00	53000	291.50	30/03/2023	145.75	145.75	
106	Kharar	Mohali	74460	1	6.00	6.00	80000	440.00	30/03/2023	220.00	220.00	
107	Mohali MC	Mohali	166864	1	10.25	10.25	192000	572.22	30/03/2023	188.83	383.39	Bidder Finalised
108	Kuruli	Mohali	31060	1	2.00	2.00	100	0.55	30/12/2022	0.28	0.28	
109	Derabassi	Mohali	26295	1	2.00	2.00	250	1.38	30/12/2022	0.69	0.69	
110	Lalru	Mohali	21394	1	4.00	4.00	175	0.96	30/12/2022	0.48	0.48	
111	Banur	Mohali	18775	1	2.00	2.00	8879	48.83	30/12/2022	24.42	24.42	
112	Muksar	Muksar	116747	1	2.17	2.17	32400	178.20	30/03/2023	58.81	119.39	
113	Malout	Muksar	81406	1	5.39	5.39	29840	164.12	30/12/2022	82.06	82.06	
114	Gidderbaha	Muksar	45370	1	2.00	2.00	3600	19.80	30/12/2022	9.90	9.90	
115	Bariwala	Muksar	8668	1	0.30	0.30	485	2.67	30/12/2022	1.33	1.33	
116	Nawanshahr	Nawanshahr	46024	1	2.00	2.00	11680	64.24	30/12/2022	32.12	32.12	
117	Balachaur	Nawanshahr	21631	1	1.50	1.50	8500	46.75	30/12/2022	23.38	23.38	
118	Banga	Nawanshahr	20906	1	1.20	1.20	7100	39.05	30/12/2022	19.53	19.53	
119	Rahon	Nawanshahr	15676	1	0.60	0.60	1200	6.60	30/12/2022	3.30	3.30	
120	Pathankot MC	Pathankot	156306	1	7.00	7.00	56000	308.00	30/03/2023	101.64	206.36	
121	Narot Jaimal Singh	Pathankot	5424	1	2.00	2.00	160	0.88	30/12/2022	0.44	0.44	
122	Rajpura	Patiala	92301	1	7.00	7.00	20000	110.00	30/03/2023	55.00	55.00	

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1	2	3	4	5	6	7	8	9	10	11	12	
123	Nabha	Patiala	67972	1	4.00	4.00	40000	220.00	30/03/2023	110.00	110.00	
124	Samana	Patiala	54072	1	4.00	4.00	4200	23.10	30/12/2022	11.55	11.55	
125	Patiala MC	Patiala	446246	1	6.76	6.76	96000	417.55	30/03/2023	137.79	279.76	Bidder Finalised
126	Patran	Patiala	27963	1	2.00	2.00	6000	33.00	30/12/2022	16.50	16.50	
127	Sanaur	Patiala	21201	1	2.00	2.00	468	2.57	30/12/2022	1.29	1.29	
128	Ghagga	Patiala	10162	1	2.00	2.00	26273	144.50	30/12/2022	72.25	72.25	
129	Bhadson	Patiala	7260	1	1.00	1.00	70	0.39	30/12/2022	0.19	0.19	
130	Rojar	Roopnagar	56038	1	4.00	4.00	500	2.75	30/12/2022	1.38	1.38	
131	Nangal	Roopnagar	48497	1	2.00	2.00	4237	23.30	30/03/2023	11.65	11.65	
132	Morinda	Roopnagar	24022	1	3.00	3.00	700	3.85	30/12/2022	1.93	1.93	
133	Anandpur Sahib	Roopnagar	16282	1	1.50	1.50	10	0.06	30/07/2022	0.03	0.03	
134	Chamkaur Sahib	Roopnagar	13920	1	1.50	1.50	300	1.65	30/12/2022	0.83	0.83	
135	Kiratpur Sahib	Roopnagar	2348	1	1.00	1.00	45	0.25	30/12/2022	0.12	0.12	
136	Sangrur	Sangrur	88043	1	2.00	2.00	114000	627.00	30/03/2023	313.50	313.50	
137	Sunam	Sangrur	69069	1	1.00	1.00	14000	77.00	30/12/2022	38.50	38.50	
138	Dhuri	Sangrur	55225	1	2.16	2.16	31880	175.34	30/03/2023	87.67	87.67	
139	Longowal	Sangrur	23851	1	1.00	1.00	55	0.30	30/12/2022	0.15	0.15	
140	Lehragaga	Sangrur	22588	1	1.30	1.30	900	4.95	30/12/2022	2.48	2.48	
141	Bhawanigarh	Sangrur	22320	1	2.50	2.50	6800	37.40	30/12/2022	18.70	18.70	
142	Moornak	Sangrur	18141	1	2.00	2.00	250	1.38	30/12/2022	0.69	0.69	
143	Dirba	Sangrur	16952	1	1.50	1.50	380	2.09	30/12/2022	1.05	1.05	
144	Khanauri	Sangrur	14096	1	2.00	2.00	350	1.93	30/12/2022	0.96	0.96	
145	Tarnwaran	Tarn Taran	66847	1	0.50	0.50	40000	220.00	30/03/2023	110.00	110.00	
146	Patli	Tarn Taran	40976	1	1.50	1.50	1500	8.25	30/12/2022	4.13	4.13	
147	Bhikhi Wind	Tarn Taran	20526	1	1.50	1.50	5200	28.60	30/12/2022	14.30	14.30	
148	Khenkeran	Tarn Taran	13446	1	2.50	2.50	3200	17.60	30/12/2022	8.80	8.80	
Grand Total			9601436	152	484.49	484.49	6233993	29292.72		10181.31	19111.41	